

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 37

IA 1403/2024 IN C.P. (IB)/1233(MB)2020

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **15.04.2024**

NAME OF THE PARTIES: **RAJKOT NAGARIK SAHAKARI BANK LTD V/s
MR. DINESH KUMAR SITARAM JAISWAL**

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Pratik Sarkar, Adv. Aziz Wadhwanian present for the Respondent. Adv. K. Ranjan Kumar Subudhi for the Resolution Professional present through VC. Adv. Dhanshyam Patel for the Respondent No.6 through VC. Adv. Pratik Sarkar and Adv. Aziz Wadhwanian for the Applicant in IA 1403/2024 and Respondent in C.P. (IB)/1233(MB)2020

IA 1403/2024

Ld. Counsel for the Financial Creditor seeks some time to file Reply to the IA 1403. Registry is directed accept the hard copy of the IA 1403 filed by the Applicant. List this matter on Board on **09.05.2024**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**

Rehan Shaikh